

ITEM NO.8

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 3568/2023

IRFAN & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 16-10-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Ali Qambar Zaidi, Adv.
Ms. Amiy Shukla, AOR
Mr. Shakti Vardhan, Adv.

For Respondent(s) :

Mr. Vishwa Pal Singh, AOR
Mr. Mukesh Kumar, Adv.
Mr. Srajan Shankar Kulshreshtha, Adv.
Mr. Suraj Pal Singh Mina, Adv.

Ms. Shehla Chaudhary, Adv.
Mr. Md. Anas Chaudhary, Adv.
Mr. Mohd. Sharyab Ali, Adv.
Ms. Alia Bano Zaidi, Adv.
Mr. Ansar Ahmad Chaudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 has already filed counter affidavit.

Rejoinder Affidavit has already been filed by Ld. AOR for the
appellant.

Respondent no.2 is duly represented.

Scanned copies of Hon'ble High Court and Trial Court records
have been received. Let the soft copies of the same be provided to
Ld. Counsels for both the parties in light of Circular
F.No.01/Judl./2025, dated 10.01.2025.

Let the matter be processed for listing before the Hon'ble Court, as per rules.

MASHROOR ALAM KHAN
Registrar

pm